

ORDER SHEET

O.A / MA / RA / CP NO. 1004 OF 2005Applicant/s A.K. Dwivedi Respds. UOI & O.S.Advocate for Applicant/s Sri S.K. Tyagi Advocate for Respondent/s Sri K.N. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 18
<u>Free Date</u> <u>03/11/12</u> <u>So Cg</u> <u>List on 17/01/12</u> <u>R. Balhi</u> <u>03/01/12</u> <u>NR</u> <u>Submitted for fixing</u> <u>order for hearing</u> <u>as per PB letter no</u> <u>PB/11/1201134 Q122-5-12</u> <u>List on 7/8-12</u> <u>06/17/12</u> <u>R. Balhi</u> <u>06/17/12</u> <u>So Cg</u>	<u>28.10.09</u> Hon' Mr. Justice A.K. Yadav, J.M. Hon' Mrs. Manjulika Gautam, A.M. <u>Civ. Misc. Application No 3504/09 - Or,</u> None is present to press this <u>MA</u>. <u>Here</u> <u>MA</u> is, therefore, dismissed in default and for non-prosecution. Case shall now be consigned to record. <u>M. G. Pantam</u> <u>A.M.</u> <u>msj</u>	<u>J.M.</u>